

Government of India  
Ministry of Finance

LOK SABHA  
STARRED QUESTION NO. \*284  
ANSWERED ON 09.12.2019 /Agrahayana 18, 1941(Saka)

**NABARD PROJECTS**

\*284 SHRI JUAL ORAM

Will the Minister of FINANCE be pleased to state:

- (a) the details of the projects sanctioned by the NABARD in the country during each of the last three years, State and year-wise;
- (b) the fund provision made for those projects during the above period, State-wise including Odisha; and
- (c) the progress made on these projects so far?

**ANSWER**

THE MINISTER OF FINANCE  
(SMT. NIRMALA SITHARAMAN)

- (a) to (c): A Statement is laid on the Table of the House.

**Statement referred in reply to parts (a) to (c) of Lok Sabha Starred Question No. \*284 to be answered on 09.12.2019 regarding NABARD Projects by SHRI JUAL ORAM**

(a) to (c): National Bank for Agriculture and Rural Development (NABARD) provides loan assistance to State Governments/ State owned corporations for investments in creating agriculture and rural infrastructure. The major funds maintained and operationalized by NABARD out of which such loans are sanctioned are Rural Infrastructure Development Fund (RIDF), Long Term Irrigation fund (LTIF), Warehouse Infrastructure Fund (WIF) and Food Processing Fund (FPF). NABARD also provides loans to the State Governments to support various other initiatives of the Government in the rural sector like Pradhan Mantri Awas Yojana-Gramin (PMAY-G), Swachh Bharat Mission- Gramin (SBM-G). Details of these interventions are as under:

**(i). Rural Infrastructure Development Fund (RIDF):** NABARD has been providing loan assistance to State Governments for building critical rural infrastructure, agriculture development, improving rural connectivity and social sector development.

Since inception in 1995-96 till 31<sup>st</sup> March 2019, cumulative loan of Rs. 3,44,142 crore has been sanctioned and Rs, 2,68,220 crore has been disbursed to various State Governments.

The details of State-wise number of projects, sanction and disbursement during the last three years including in the State of Odisha, as reported by NABARD, are given in Annexure-I.

**(ii). Long Term Irrigation fund (LTIF):** LTIF was instituted in NABARD in 2016-17 under Pradhan Mantri Krishi Sinchayee Yojana-Accelerated Irrigation Benefits Programme (PMKSY-AIBP) which envisaged bringing 76 lakh hectare under irrigation through 99 identified projects.

As on 31<sup>st</sup> March 2019, cumulative loans sanctioned and disbursed (including towards both Central and State share) were Rs. 75,769.9 crore and Rs. 34,248.73 crore, respectively.

Details of state wise Sanction and Release in respect of LTIF, during the last three years including in the State of Odisha, as reported by NABARD is given in Annexure II.

**(iii). Part funding of Central Share under PMAY-G & SBM-G scheme of Govt. of India:**

With an objective of providing *pucca* house to each household under PMAY-G and to achieve universal sanitation in rural areas under SBM-G, NABARD provides loans to National Rural Infrastructure Development Agency (NRIDA) under Ministry of Rural Development and National Centre for Drinking Water, Sanitation and Quality (NCDWS&Q) under Ministry of Jal Shakti, respectively towards part funding of Central share for onward release to the State Government.

The details of loan assistance provided (sanctions and release) under PMAY-G & SBM-G, during the last three years, as reported by NABARD, is given in Annexure III. NABARD has informed that State-wise details in respect of PMAY-G and SBM-G are not maintained by them.

**(iv). Warehouse Infrastructure Fund (WIF):** WIF was instituted by the Government of India with a corpus of Rs. 5,000 crore in 2013-14 for augmenting scientific storage capacity for food-grains and perishable agricultural produce.

Till 31<sup>st</sup> march 2019 NABARD has financed 13.09 million metric tonnes (MMT) of scientific storage facility, with an estimated capital investment of Rs. 9786 crore under WIF.

The State wise details of number of projects sanctioned and loan disbursed under WIF during the last three years including in the State of Odisha, as reported by NABARD, are given in Annexure IV.

**Annexure I to Lok Sabha SQ \*284 for 09.12.2019**

**RIDF - STATE-WISE DETAILS - NO. OF PROJECTS, SANCTIONS AND DISBURSEMENTS DURING THE LAST 3 YEARS**

(Rs.crore)

S.No	STATE	2016-17			2017-18			2018-19		
		No.of projects	Amount sanctioned	Amount Disbursed*	No.of projects	Amount sanctioned	Amount Disbursed*	No.of projects	Amount sanctioned	Amount Disbursed*
1	ANDHRA PRADESH	333	1054.28	853.28	730	1103.92	1206.01	1650	1309.62	1243.85
2	ARUNACHAL PRADESH	21	255.47	159.59	27	336.20	189.00	43	341.97	251.71
3	ASSAM	166	858.82	748.06	239	809.53	653.18	329	1397.73	967.03
4	BIHAR	265	1836.32	1454.53	222	1604.25	1648.09	513	1631.64	1659.02
5	CHATTISGARH	797	841.89	878.31	674	1097.50	1086.75	291	1144.28	914.32
6	GOA			91.56	3	180.83	125.09	1	156.48	101.37
7	GUJARAT	4	2274.40	2117.79	5	2242.14	2062.91	3	2423.59	2575.04
8	HARYANA	75	500.83	387.27	262	809.46	508.27	1405	1299.29	828.04
9	HIMACHAL PRADESH	125	545.55	500.00	181	510.60	500.00	204	544.21	625.76
10	JAMMU & KASHMIR	166	440.76	407.95	173	409.19	421.82	179	453.45	400.00
11	JHARKHAND	762	1452.92	1195.67	302	1638.38	1286.23	81	1509.49	1770.42
12	KARNATAKA	1507	908.95	1053.84	947	882.21	1054.24	989	809.75	788.75
13	KERALA	213	673.99	827.11	54	507.08	588.65	123	726.56	651.71
14	MADHYA PRADESH	27	1855.10	2000.00	18	2019.46	1800.00	30	2236.87	1828.44
15	MAHARASHTRA	171	999.99	850.56	270	993.34	904.52	325	2202.62	937.70
16	MANIPUR	2	41.72	99.99	18	100.29	55.69			12.50
17	MEGHALAYA	45	99.11	81.14	46	130.07	101.94	91	210.97	152.33
18	MIZORAM	224	153.11	56.48	27	245.43	106.74	107	172.04	122.95
19	NAGALAND	68	47.63	18.12	2	6.97	19.54	966	17.86	20.00
20	Odisha	6088	2515.33	2406.12	18188	2311.43	2512.36	12010	2474.27	2749.63
21	PUDUCHERRY	8	52.77	76.31	5	60.10	34.05	3	18.04	26.73
22	PUNJAB	1105	503.58	668.59	376	444.82	141.54	88	458.26	198.43
23	RAJASTHAN	1958	1913.33	1845.22	2463	1829.49	1851.39	3125	1713.71	1525.27
24	SIKKIM	3	23.64	39.72	7	57.82	46.60	63	36.73	50.00
25	TAMIL NADU	1314	1923.27	1854.19	1478	1825.84	1709.64	1184	2185.21	1944.91
26	TELANGANA	64	962.72	630.25	92	1006.29	794.34	123	1325.03	1330.91
27	TRIPURA	139	270.91	189.09	123	264.26	141.82	219	152.22	149.37
28	UTTAR PRADESH	343	1799.82	2000.00	407	1706.66	1500.00	1908	1606.95	1957.62
29	UTTARAKHAND	281	914.80	900.00	226	806.28	746.88	402	670.96	766.57
30	WEST BENGAL	1293	1322.82	1208.92	345	1231.27	1195.34	291	1267.35	1072.92
	<b>TOTAL</b>	<b>17567</b>	<b>27043.83</b>	<b>25599.66</b>	<b>27910</b>	<b>27171.11</b>	<b>24992.65</b>	<b>26746</b>	<b>30497.15</b>	<b>27623.30</b>

\* Disbursements pertains to ongoing projects during the year

Source: NABARD

**ANNEXURE –II to Lok Sabha SQ \*284 for 09.12.2019**

**Details of sanction and release under Long Term Irrigation Fund (LTIF)-Central and State share during the last three years combined position**

**(Rs. Crore)**

Sl. No.	State	No. of projects	Cumulative sanctions as on 31.03.2019*	Disbursement			Cumulative as on 31.03.2019
				2016-17	2017-18	2018-19	
1	Andhra Pradesh	9	7320.48	2519.46	2406.66	1469.18	6395.30
2	Assam	3	195.04	0.00	0.00	3.55	3.55
3	Bihar	2	240.01	12.64	55.09	52.24	119.97
4	Chhattisgarh	3	245.80	13.29	29.03	9.93	52.25
5	Goa	1	17.60	0.00	0.00	0.00	0.00
6	Gujarat	1	11769.53	2097.41	2863.45	2724.56	7685.41
7	Jammu & Kashmir	4	57.34	0.00	9.58	18.62	28.20
8	Jharkhand	2	3743.71	350.08	626.92	957.00	1934.00
9	Karnataka	5	1837.34	88.30	474.76	210.49	773.55
10	Kerala	2	48.71	0.00	0.00	0.00	0.00
11	Madhya Pradesh	14	6400.70	785.41	517.39	151.92	1454.72
12	Maharashtra	26	20265.48	1931.43	2355.11	3847.21	8133.75
13	Manipur	2	645.04	126.99	44.73	189.42	361.14
14	Odisha	8	6990.43	681.63	1567.93	862.03	3111.59
15	Punjab	4	143.71	52.42	0.00	0.00	52.42
16	Rajasthan	2	1342.22	45.89	320.79	205.70	572.38
17	Telangana	11	3413.56	245.43	23.46	28.11	297.00
18	Uttar Pradesh	4	11093.20	135.63	65.60	3072.27	3273.50
	<b>Total</b>	<b>103</b>	<b>75769.89</b>	<b>9086.02</b>	<b>11360.49</b>	<b>13802.23</b>	<b>34248.73</b>

Source: NABARD

\*The sanctions under LTIF is not on yearly basis, hence cumulative position indicated

**Annexure – III to Lok Sabha SQ \*284 for 09.12.2019**

**loan assistance provided (sanctions and release) under PMAY-G & SBM-G, during the last three years**

(Rs. crore)

Name of the fund / scheme	Borrowing Agency	2016-17		2017-18		2018-19	
		Sanction	Release	Sanction	Release	Sanction	Release
Pradhan Mantri Awas Yojana (Gramin)*	National Rural Infrastructure Development Agency (NRIDA)	-	-	7329.43	7329.43	14645.57	10678.80
Swachh Bharat Mission (Gramin)#	National Centre for Drinking Water, Sanitation and Quality (NCDWS&Q)	-	-	-	-	15000	8698.20

Source: NABARD

**Annexure- IV to Lok Sabha SQ \*284 for 09.12.2019**

**Warehouse Infrastructure Fund (WIF)**

**State-wise details of loan sanctioned and disbursed under WIF during last three Years**

**(Rs. in crore)**

Sr. No.	State	2016-17		2017-18			2018-19		
		No. of projects sanctioned#	Loan Disbursed*	No. of projects sanctioned	Loan Sanctioned	Loan Disbursed*	No. of projects sanctioned	Loan Sanctioned	Loan Disbursed*
1	Andhra Pradesh	0	0.00	0	0.00	0.00	0	0.00	87.16
2	Assam	0	4.80	2	47.19	4.56	0	0.00	30.59
3	Bihar	0	62.67	0	0.00	122.68	0	0.00	71.17
4	Chhattisgarh	0	19.71	0	0.00	1.15	8	11.75	4.31
5	Gujarat	0	26.40	216	25.00	37.51	525	52.51	67.86
6	Haryana	0	50.46	9	47.79	0.00	0	0.00	14.44
7	Himachal Pradesh	0	0.00	0	0.00	0.00	1	4.18	0.00
8	Jammu & Kashmir	0	0.00	0	0.00	0.00	0	0.00	0.00
9	Jharkhand	0	0.00	0	0.00	0.00	0	0.00	0.00
10	Karnataka	0	177.15	117	140.41	380.56	146	421.56	210.01
11	Kerala	0	0.78	3	10.48	0.01	5	10.83	0.00
12	Madhya Pradesh	0	0.00	0	0.00	0.00	0	0.00	0.00
13	Maharashtra	0	5.65	0	0.00	0.00	0	0.00	0.00
14	Manipur	0	0.00	0	0.00	0.00	0	0.00	0.00
15	Mizoram	0	5.99	11	14.25	0.00	29	11.02	2.85
16	Nagaland	0	0.00	0	0.00	0.00	0	0.00	0.00
17	Odisha	0	57.97	0	0.00	18.24	0	0.00	5.91
18	Punjab	0	0.00	0	0.00	5.86	133	206.64	41.33
19	Rajasthan	0	24.59	1	63.75	68.07	5	60.10	16.70
20	Tamil Nadu	0	328.74	227	355.76	189.75	569	502.87	406.66
21	Telangana	0	249.74	0	0.00	205.66	0	0.00	30.86
22	Tripura	0	8.95	7	1.46	1.10	0	0.00	0.63
23	Uttar Pradesh	0	0.00	0	0.00	0.00	0	0.00	0.00
24	Uttarakhand	0	0.00	4	10.39	3.12	0	0.00	0.00
25	West Bengal	0	94.90	40	516.67	210.37	46	177.50	100.96
26	NCMSL (Multi-State)	0	50.00	0	0.00	0.00	0	0.00	0.00
	<b>Total</b>	<b>0</b>	<b>1168.51</b>	<b>637</b>	<b>1233.15</b>	<b>1248.64</b>	<b>1467</b>	<b>1458.96</b>	<b>1091.45</b>

#No projects were sanctioned during 2016-17

\*disbursement pertains to ongoing projects during the year

Source: NABARD